

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) No Sir. Setting up of industry is a State subject. Department of Heavy Industry has not received any proposal to establish any heavy industry in Jammu and Kashmir.

Promotion of electric vehicles

866. SHRI R. VAITHILINGAM: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the electric vehicle makers body viz. Society of Manufacturers & of Electric Vehicles (SMEV) has sought an allocation of 20,000 crore in the next two years for promotion of electric vehicles in the country;

(b) if so, the details thereof;

(c) whether it is also a fact that the SMEV has also urged Government to impose a notional green cess on conventional vehicles; and

(d) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) No Sir.

(b) Does not arise in view of reply to part (a) above.

(c) No Sir.

(d) Does not arise in view of reply to part (c) above.

Decision on electric vehicles

867. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government is in the process of taking a decision to allow only electric 2-wheelers only from 2025 and only electric 3-wheelers only from 2023;

(b) if so, the details thereof;

(c) whether any subsidy/incentive has been proposed for automakers for this; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (d) No Sir. At present, no such proposal to allow only electric 2-wheelers only from 2025 and only electric 3-wheelers only from 2023 by the Government is under consideration of Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises. As such, question of providing incentive/subsidy for automakers does not arise.

Vacant posts in CPSEs

†868. SHRI RAM SHAKAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether posts in Central Public Sector Enterprises (CPSEs) are lying vacant;
- (b) the details of various posts, Enterprises-wise; and
- (c) the reasons for delay in filling up those vacancies?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (c) The posts in Central Public Sector Enterprises (CPSEs) are broadly classified as Managerial / Executives and Non-Executives (Supervisory, Skilled and Non-Skilled). The details of number of on-roll employees in the above categories of posts in 249 operating CPSEs as on 31.03.2019 are given in the Statement (*See* below). Details of vacant posts in CPSEs are not maintained centrally in the Department of Public Enterprises (DPE) as CPSEs are under the administrative control of their respective administrative Ministry / Department. Steps to fill up vacant posts in CPSEs are taken by the Management of respective CPSEs. Recruitment to posts below the Board level in the CPSEs is done by the Management of respective CPSEs according to prevailing business conditions and requirements and other factors like future operations, expansion / investment plan, retirement etc. and this is a continuous process.

†Original notice of the question was received in Hindi.